<u>COURT-II</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 153 of 2015

Dated : 3rd August, 2017

In the matter of:

Damodar Valley Corporation...Appellant(s)Vs.Vs....Respondent(s)

<u>ORDER</u>

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today. Hence, the matter is listed for hearing on <u>07.09.2017</u>.

PS/Court Master

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